

टेलीफोन एक्सचेंज चलाने के लिए सौर ऊर्जा

1739. श्री भंवर लाल रंवार : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में सौर ऊर्जा से चलने वाले टेलीफोन एक्सचेंजों को स्थापित किए जाने के लिए कोई योजना बनाई गई है ;

(ख) इस योजना के तहत किन-किन क्षेत्रों में ऐसे एक्सचेंज स्थापित किए जाने की संभावना है, और उनकी क्षमता क्या है ;

(ग) क्या सरकार जोधपुर, बाड़मेर, जैसलमेर, नागौर, पाली, जालौर आदि स्थानों पर जहां सौर ऊर्जा बहुतायत में उपलब्ध है, ऐसे एक्सचेंज स्थापित करने का विचार रखती है और यदि हां, तो कब तक ऐसे एक्सचेंज स्थापित किए जाने की संभावना है ?

संचार मंत्रालय के राज्य मंत्री (श्री राम निवास मिर्धा) : (क) जी, हां ।

(ख) राजस्थान में सीकर जिले के पुलसाना में प्रायोगिक आधार पर सौर ऊर्जा का इस्तेमाल करके 25 लाइनों की क्षमता वाला टेलीफोन एक्सचेंज चलाने के लिए एक योजना तैयार कर ली गई है ।

(ग) सौर ऊर्जा की ऊंची लागत के कारण बड़ी क्षमता वाले एक्सचेंज चलाने के लिए जोधपुर, बाड़मेर, जैसलमेर, नागौर, पाली और जालौर आदि में सौर शक्ति वाले एक्सचेंज खोलने का कोई प्रस्ताव नहीं है ।

Imported varieties of secret telephones

1740. SHRI GURUDAS DAS GUPTA: SHRI SURAJ PRASAD:

Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether it is a fact that the instruments of all top secret tele-

phones including that for defence are of imported varieties and the manufacturers and their agents are fully equipped with decoding facilities in respect of these telephones; and

(b) if so, what action has been taken by Government to ensure secrecy of our top secrets?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(to) Does not arise.

Petro-chemical complex in Maharashtra

1741. MISS SAROJ KHAPARDE : Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that Maharashtra Government has urged the Central Government for establishment of a petro-chemical complex based on natural gas, in the industrially backward region of the State;

(to) whether it is also a fact that the Central Government announced in February, 1982 Establishment of a petro-chemical complex at a capital cost of Rs. 1036 crores at Nagothane in Raigarh district of the State and also informed the State Government of Maharashtra to initiate action to provide infrastructural facilities required for the project;

(c) whether it is also a fact that the State Government initiated action to provide land, roads, water and power required for the project and also the proposed acquisition of the required land was notified under the Maharashtra Industrial Development Act;

(d) whether it is a fact that the Central Government have made only a token provision for the project on the plea that it was to be cleared by the Public Investment Board; and

(c) if so, whether the project has since been cleared and the amount earmarked for the project?